

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES
IN THE MONTH OF NOVEMBER, 2015 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

| S.NO. | CATEGORY OF CASES | OPENING BALANCE | INSTITUTION DURING THE MONTH | DISP O S A L | | | | | | | TOTAL DISPOSAL DURING THE MONTH | NO. OF CASES PENDING |
|----------------------------|-------------------|--------------------|------------------------------------|----------------|-----------|--------------|-----------|------------|----------|------------|---------------------------------------|-------------------------|
| | | | | DIVISION BENCH | | SINGLE BENCH | | FULL BENCH | | LOK ADALAT | | |
| | | | | IN LIMINE | REGULAR | IN LIMINE | REGULAR | IN LIMINE | REGULAR | SETTLED | | |
| CIVIL (MAIN) CASE : | | | | | | | | | | | | |
| 1 | RFA | 60 | 2 | 0 | 2 | 0 | 3 | 0 | 0 | 0 | 5 | 57 |
| 2 | MFA | 7 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 7 |
| 3 | MFA (FA) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 4 | MFA (WC) | 33 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 3 | 30 |
| 5 | FAO | 10 | 1 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 1 | 10 |
| 6 | ARB. P | 3 | 2 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 3 | 2 |
| 7 | ARB. A | 4 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 |
| 8 | MAT APPL | 34 | 0 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 2 | 32 |
| 9 | FA | 29 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 30 |
| 10 | MAC | 405 | 8 | 0 | 0 | 0 | 20 | 0 | 0 | 0 | 20 | 393 |
| 11 | ITA | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 |
| 12 | CROSS OBJECTION | 35 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 35 |
| 13 | LA.APPL | 220 | 5 | 0 | 0 | 0 | 2 | 0 | 0 | 0 | 2 | 223 |
| 14 | CE.REF | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 15 | CRP | 47 | 12 | 0 | 0 | 0 | 16 | 0 | 0 | 0 | 16 | 43 |
| 16 | REV. PET | 2 | 3 | 0 | 2 | 0 | 1 | 0 | 0 | 0 | 3 | 2 |
| 17 | Tr. P (C) | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 |
| 18 | CONT. CAS (C) | 16 | 1 | 0 | 3 | 0 | 0 | 0 | 0 | 0 | 3 | 14 |
| 19 | CONT. APPL (C) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | CO. APPL | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | WP (C) | 753 | 86 | 0 | 10 | 0 | 41 | 0 | 0 | 0 | 51 | 788 |
| 22 | WA | 50 | 5 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 1 | 54 |
| 23 | WP (C) (PIL) | 23 | 0 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 2 | 21 |
| 24 | WP (C) (CAT) | 3 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 |
| 25 | WP (C) (HC) | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 26 | RSA/SA | 218 | 8 | 0 | 0 | 0 | 9 | 0 | 0 | 0 | 9 | 217 |
| 27 | SAO | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 28 | EX. PETN | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 29 | EL. PETN | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| TOTAL | | 1961 | 135 | 0 | 22 | 0 | 99 | 0 | 0 | 0 | 121 | 1975 |

| CIVIL (MISC) CASE : | | | | | | | | | | | | |
|----------------------------|---------------|-------------|------------|----------|-----------|----------|------------|----------|----------|----------|------------|-------------|
| 30 | CM.APPL | 521 | 10 | 0 | 7 | 0 | 25 | 0 | 0 | 0 | 32 | 499 |
| 31 | CAVEAT | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| TOTAL | | 522 | 10 | 0 | 7 | 0 | 25 | 0 | 0 | 0 | 32 | 500 |
| CRL. (MAIN) CASE : | | | | | | | | | | | | |
| 32 | CRL.A(J) | 118 | 12 | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 2 | 128 |
| 33 | CRL.A | 66 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 67 |
| 34 | CRL.REV.P | 217 | 7 | 0 | 0 | 0 | 4 | 0 | 0 | 0 | 4 | 220 |
| 35 | CRL.PETN | 42 | 2 | 0 | 0 | 0 | 4 | 0 | 0 | 0 | 4 | 40 |
| 36 | CRL.LP | 6 | 0 | 0 | 1 | 0 | 1 | 0 | 0 | 0 | 2 | 4 |
| 37 | CRL(D)REF. | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 |
| 38 | TRP(CRL) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 39 | WP(CRL) | 2 | 2 | 0 | 1 | 0 | 0 | 0 | 0 | 0 | 1 | 3 |
| 40 | CONT.CAS(CRL) | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 |
| 41 | AB | 8 | 10 | 0 | 0 | 0 | 12 | 0 | 0 | 0 | 12 | 6 |
| 42 | BA | 9 | 12 | 0 | 0 | 0 | 14 | 0 | 0 | 0 | 14 | 7 |
| TOTAL | | 474 | 46 | 0 | 4 | 0 | 35 | 0 | 0 | 0 | 39 | 481 |
| CRL (MISC) CASE : | | | | | | | | | | | | |
| 43 | CRL.M.APPL | 75 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 1 | 74 |
| 44 | CRL.MC | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| TOTAL | | 75 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 1 | 74 |
| GRAND TOTAL | | 3032 | 191 | 0 | 33 | 0 | 160 | 0 | 0 | 0 | 193 | 3030 |

HIGH COURT OF TRIPURA, AGARTALA DISPOSAL INFORMATION SYSTEM (DIS)

STATEMENT SHOWING THE **YEAR -WISE PENDENCY** OF CASES AT THE END OF **NOVEMBER, 2015** IN THE HIGH COURT OF TRIPURA AT AGARTALA

| Sl. No. | CATEGORY OF CASES | 2003 | 2004 | 2005 | 2006 | 2007 | 2008 | 2009 | 2010 | 2011 | 2012 | 2013 | 2014 | 2015 | TOTAL PENDENCY |
|-----------------------------|-------------------|----------|----------|----------|-----------|----------|-----------|-----------|-----------|------------|------------|------------|------------|------------|-------------------|
| CIVIL (MAIN) CASES : | | | | | | | | | | | | | | | |
| 1 | RFA | 1 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 4 | 12 | 13 | 11 | 14 | 57 |
| 2 | MFA | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 0 | 1 | 2 | 1 | 1 | 7 |
| 3 | MFA (FA) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 4 | MFA (WC) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 12 | 4 | 7 | 7 | 30 |
| 5 | FAO | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 2 | 1 | 2 | 1 | 3 | 10 |
| 6 | ARB. P | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 2 |
| 7 | ARB. A | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 1 | 0 | 0 | 0 | 4 |
| 8 | MAT APPL | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 7 | 4 | 9 | 11 | 32 |
| 9 | FA | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 3 | 1 | 4 | 10 | 11 | 30 |
| 10 | MAC | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 10 | 82 | 132 | 100 | 68 | 393 |
| 11 | ITA | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | 0 | 0 | 3 |
| 12 | CROSS OBJECTION | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 4 | 11 | 10 | 9 | 35 |
| 13 | LA. APPL | 1 | 0 | 0 | 0 | 0 | 3 | 0 | 1 | 3 | 43 | 88 | 55 | 29 | 223 |
| 14 | CE REF. | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 15 | CRP | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 1 | 1 | 0 | 0 | 2 | 38 | 43 |
| 16 | REV. PET | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | 2 |
| 17 | TRP (C) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 | 5 |
| 18 | CONT. CAS (C) | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 1 | 0 | 0 | 0 | 1 | 11 | 14 |
| 19 | CONT. APPL (C) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | CO. APPL | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | WP (C) | 0 | 0 | 6 | 16 | 6 | 5 | 9 | 12 | 55 | 77 | 83 | 164 | 355 | 788 |
| 22 | WA | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 5 | 7 | 19 | 22 | 54 |
| 23 | WP (C) (PIL) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 7 | 13 | 21 |
| 24 | WP (C) (CAT) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 0 | 1 | 3 |
| 25 | WP (C) (HC) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 |
| 26 | RSA/SA | 0 | 0 | 0 | 0 | 1 | 5 | 1 | 3 | 31 | 50 | 55 | 36 | 35 | 217 |
| 27 | SAO | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 |
| 28 | EX. PETN | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 29 | EL. PETN | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| TOTAL | | 2 | 0 | 6 | 16 | 9 | 14 | 14 | 22 | 113 | 297 | 410 | 433 | 639 | 1975 |

RFA No. 26/2003 has been made CAV on 19.10.2015 & LA App. No. 04/2003 has been restored as per the direction of the Hon`ble Supreme Court.

Four WP(C)s of 2005 & three WP(C)s of 2006 have been made CAV on 23.11.2015.

Twelve Writ Appeals of 2010, 2012, 2013, 2014 & 2015 can not be listed as none of the Hon`ble Judges can hear these.

| Sl. No. | CATEGORY OF CASES | 2003 | 2004 | 2005 | 2006 | 2007 | 2008 | 2009 | 2010 | 2011 | 2012 | 2013 | 2014 | 2015 | TOTAL PENDENCY |
|-------------------|-------------------|----------|----------|----------|-----------|-----------|-----------|-----------|-----------|------------|------------|------------|------------|------------|-------------------|
| CIVIL (MISC) CASE | | | | | | | | | | | | | | | |
| 30 | CM.APPL | 0 | 0 | 0 | 1 | 1 | 2 | 16 | 23 | 32 | 74 | 100 | 121 | 129 | 499 |
| 31 | CAVEAT | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 |
| TOTAL | | 0 | 0 | 0 | 1 | 1 | 2 | 16 | 23 | 32 | 74 | 100 | 121 | 130 | 500 |
| CRL. (MAIN) CASE | | | | | | | | | | | | | | | |
| 32 | CRL.A (J) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 | 2 | 25 | 32 | 64 | 128 |
| 33 | CRL.A | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 3 | 11 | 22 | 30 | 67 |
| 34 | CRL.REV.P | 0 | 0 | 0 | 0 | 1 | 1 | 2 | 10 | 2 | 45 | 68 | 46 | 45 | 220 |
| 35 | CRL.PETN | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 | 13 | 10 | 5 | 10 | 40 |
| 36 | CRL.LP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 4 |
| 37 | CRL (D) REF. | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 1 |
| 38 | TRP (CRL) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 39 | WP (CRL) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 2 | 3 |
| 40 | CONT.CAS (CRL) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 4 | 5 |
| 41 | AB | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 | 6 |
| 42 | BA | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 7 | 7 |
| TOTAL | | 0 | 0 | 0 | 0 | 1 | 2 | 2 | 11 | 8 | 63 | 115 | 106 | 173 | 481 |
| CRL (MISC) CASE | | | | | | | | | | | | | | | |
| 43 | CRL.M.APPL | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 3 | 4 | 15 | 20 | 11 | 17 | 74 |
| 44 | CRL.MC | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| TOTAL | | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 3 | 4 | 15 | 20 | 11 | 17 | 74 |
| GRAND TOTAL | | 2 | 0 | 6 | 17 | 11 | 18 | 36 | 59 | 157 | 449 | 645 | 671 | 959 | 3030 |